

**Central Administrative Tribunal  
Lucknow Bench Lucknow**

Original Application No.539/2007  
This, the 09<sup>th</sup> day of September 2008

**HON'BLE MR. M. KANTHAIAH, MEMBER (J)  
HON'BLE DR. A.K. MISHRA, MEMBER (A)**

Smit Ganga Devi aged about 66 years wife of Late Sri Hari Ram, Resident of Village and Post-Pichhoura (Musafirkhana), District-Sultanpur.

...Applicant.

By Advocate:- Shri S.K. Upadhayay.

Versus.

1. Union of India through Secretary Ministry of Defence, New Delhi.
2. A.G.E. (I) U.P., Garrison Engineer (A.F.), Bakshi Ka Talab, District-Lucknow.
3. Head Quarters, Chief Engineer, Central Command, Lucknow.
4. Commandant Works Engineer, Garrison Engineer (A.F.), Allahabad.

... Respondents.

By Advocate:- Dr. Neelam Shukla.

**ORDER**

**BY MR. M. KANTHAIAH, MEMBER (J)**

Heard both sides. Respondents have filed Counter Affidavit, stating that the claim of the applicant is under process. When the matter is under process, respondents are directed to expedite the same and pass orders as per rules with a reasoned order within a period of three months. No costs.

  
**(DR. A.K. MISHRA)**

**MEMBER (A)**

  
**(M. KANTHAIAH)**

**MEMBER (J)**

9.9.08